

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No.5297/2004

(From the judgement and order dated 29/06/2004 in CRLA No. 559/1997  
of HIGH

COURT OF MADRAS)

BALUCHAMY

Petitioner(s)

VERSUS

STATE BY INSPECTOR OF POLICE

Respondent(s)

( With appln(s) for exemption from filing o.t.,bail and office report )

Date: 19/11/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner(s)

Mr.M.Yogeshkanna, Adv.

Mr.Venkatesh Perumal, Adv.

Mr. V.N. Raghupathy, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice on application for bail as well as on SLP.

(Sheetal Dhingra)

Court Master

(Ramesh Chand)

Court Master